NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S)

: M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

Represented by

Signature

1) Tivil. Sai Vihai Nr Cibrivishov

(2) FOR TK bhaskan

S.No. Name (in Capital)

Course Mr J. v.P. failihi Rus Im duts 1-3, 5 to8, 108/11

coursel for All Appellants

ORDER

Ms Shwetha Vasudevan, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 to R3, R5 to R8 and R10 & R11 present. Counsel for petitioner insisted for hearing of CA No.17/2016 but service of notice is yet to complete. Counsel for petitioner is directed to issue private notice to R4, R12 & R13 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on <u>07.11.2016 at 10.30 A.M.</u>

(Ch.Mohd.Sharief Taria)

Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)